

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

STARRED QUESTION NO:140

ANSWERED ON:21.08.2007

INDECENT TELECAST BY PRIVATE CHANNELS

Rathod Shri Harisingh Nasaru;Rawale Shri Mohan

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of private channels found engaged in telecasting vulgar, derogatory and violence related programmes/ advertisements/ serials, during each of the last three years, till date;

(b) Whether any action has been taken/proposed to be taken by the Government against them under the Cable Television Network(Regulation) Act, 1995 and the rules framed by the Government to deal with such cases; and

(c) if so, the details thereof during each of the last three years?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a) to (c) A statement is laid on the table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO.140 FOR ANSWER ON 21-8-2007

(a): Details of Television channels found engaged in such activities of telecasting vulgar, derogatory and violence related programmes/ advertisements/ serials etc. are at Annexure I.

(b) & (c): Yes Sir. Details of Show-cause notices issued and action taken under Cable Television Network(Regulation) Act, 1995 and rules framed thereunder to deal with such cases are as at Annexure II.